

**LOSS OF JOBS IN TEXTILE SECTOR**

1606. SHRI P.KUMAR:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state:

- (a) whether many labourers have lost their jobs during the last three years in the textile sector;
- (b) if so, the steps taken by the Government to protect the interests of labourers in this sector; and
- (c) whether the Government proposes any special package for the displaced labourers in this sector and if so, the details thereof?

**उत्तर**

**ANSWER**

**वस्त्र राज्य मंत्री (श्री अजय टम्टा)**  
**MINISTER OF STATE FOR TEXTILES**  
**(SHRI AJAY TAMTA)**

**(a) to (c):** The details of number of workers employed in textile mills in the last three years are as follows:-

2015-16	973232
2016-17	993948
2017-18*	994123

\*as on 31.10.2017

With a view to supporting the industry and creating employment in the textile sector, the government had launched several policy initiatives and is implementing schemes such as the Technology Upgradation Fund Scheme (TUFS), Scheme for Development of Technical Textiles, PowerTex India-the Comprehensive Scheme for the Development of the Powerloom Sector, Scheme for Integrated Textile Parks (SITP), Scheme for Capacity Building in Textile Sector – ‘Samarth’, ‘Silk Samagra’- the Scheme for Development of Silk and Sericulture sectors and sectoral schemes relating to Handloom, Handicrafts etc, etc. These schemes are aimed at supporting the setting up of new units as well as expansion of existing units which have potential for generating large employment opportunities.

With a view to giving thrust to the employment - oriented garmenting and made-ups sectors, the government launched a Special Package in June and December,

2016 which includes several labour friendly measures and export boosting measures such as the Pradhan Mantri Paridhan Rojgar Protsahan Yojana (PMRPY) where the Ministry funds additional 3.67% of the employers' contribution of EPF in addition to 8.33%, given under PMRPY; additional subsidy under "ATUFS" for apparel and made-ups sectors; Rebate on State levies for apparel and made-up sector; and additional tax incentives for apparel sector.

Further, the Ministry of Textiles has been implementing the Textile Workers Rehabilitation Fund Scheme (TWRFS) with effect from 15.09.1986. Under the scheme, interim relief is provided to textile workers rendered unemployed as consequences of permanent closure of private non-SSI mills. This scheme has since been merged with Rajiv Gandhi Shramik Kalyan Yojana of Ministry of labour & Employment with effect from 01.04.2017.

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